

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

RAJYA SABHA
UNSTARRED QUESTION NO-1074

TO BE ANSWERED ON THURSDAY, THE 10th FEBRUARY, 2022

Lok Adalats in rural areas

1074 **Shri K.R.N. Rajeshkumar:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) the details of Lok Adalats organised in rural areas during the last three years till date, State and place-wise;
- (b) the details of total number of cases settled in these Lok Adalats, State and year-wise;
- (c) whether Government contemplates to make these Lok Adalats more effective and if so, the details thereof; and
- (d) total number of Lok Adalats proposed to be organised during the current year, State-wise?

ANSWER

MINISTER OF LAW & JUSTICE
(SHRI KIREN RIJJU)

- (a) and (b) State/UT-wise and year-wise details of number of Lok Adalats organised and cases disposed of by State Lok Adalats, National Lok Adalats and Permanent Lok Adalats (Public Utility Services) during the last three years is at Annexure-A, Annexure-B and Annexure-C respectively.
- (c) The State Legal Services Authorities have been issued guidelines/ directions by National Legal Services Authority (NALSA) vide National Legal Services Authority (Lok Adalat) Regulations, 2009 to organise more Lok Adalats so that pendency of cases could be reduced. Further in view of Covid, E-Lok Adalat was conceptualized which significantly improved access to justice for people who were otherwise unable to participate in the Lok Adalats. The first E-Lok Adalat

was held on 27.06.2020 and since then E-Lok Adalats have been organized in 28 States / UTs; wherein 66.93 lakh cases were taken up and 23.47 lakh cases disposed of.

(d) Every year, NALSA issues calendar for the year for organising National Lok Adalats. During 2022, National Lok Adalats are scheduled to be held on 12th March, 14th May, 13th August and 12th November. State Lok Adalats are organised by State Legal Services Authorities as per local conditions and needs.

Annexure-A

Statement as referred to in reply to Rajya Sabha Unstarred Question No. 1074 for answering on 10.02.2022 raised by Shri K.R.N. Rajeshkumar, MP - Lok Adalats in rural areas

Statement containing the information of cases disposed of in the State Lok Adalats and benches constituted during the last three year viz. 2018-19, 2019-20, 2020-21 and 2021-22 (upto December 2021).

S.No.	Name of the State Authority	2018-19		2019-20		2020-21		2021-22 (upto Dec.21)	
		No. of Benches constituted	Cases Disposed of (Both Pre-litigative and Pending cases)	No. of Benches constituted	Cases Disposed of (Both Pre-litigative and Pending cases)	No. of Benches constituted	Cases Disposed of (Both Pre-litigative and Pending cases)	No. of Benches constituted	Cases Disposed of (Both Pre-litigative and Pending cases)
1	Andaman & Nicobar Islands	1	75	2	290	1	90	0	0
2	Andhra Pradesh	9860	13731	8493	11400	3585	30461	3415	9733
3	Arunachal Pradesh	3	26	47	118	6	25	24	91
4	Assam	576	58278	419	33084	6	1	136	13672
5	Bihar	1041	1361	931	1256	28	97	1	6
6	Chandigarh	12	88	12	28	26	1	28	22
7	Chhattisgarh	629	5687	610	1662	491	3475	132	185
8	Dadra & Nagar Haveli	1	5	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0	0	0
10	Delhi	69	4393	52	16340	300	195359	236	140728
11	Goa	8	132	5	81	8	777	30	3209
12	Gujarat	5555	18662	4542	20611	2851	21880	4352	13251
13	Haryana	69880	143703	66040	124952	33774	52789	39056	65979
14	Himachal Pradesh	2088	75180	1865	68651	90	3205	243	21655
15	Jammu & Kashmir	107	10611	145	16774	125	9469	24	3271
16	Jharkhand	870	12468	743	14341	607	79649	889	5036

17	Karnataka	8898	89616	3890	45165	1912	121884	328	1596
18	Kerala	2356	31732	1972	21408	721	4837	177	16557
19	Lakshadweep	11	198	2	0	0	0	0	0
20	Madhya Pradesh	1541	3561	1166	10675	1714	14903	468	2234
21	Maharashtra	47	798	592	7932	22	605	2	3
22	Manipur	2	28	0	0	1	21	0	0
23	Meghalaya	23	166	0	0	0	0	23	89
24	Mizoram	85	477	112	552	27	147	9	95
25	Nagaland	0	0	0	0	0	0	0	0
26	Odisha	361	82717	101	45210	239	4628	12	326
27	Puducherry	56	1011	49	699	24	392	34	176
28	Punjab	1034	29266	803	4242	0	0	333	1082
29	Rajasthan	4185	10673	3689	6522	607	34514	554	662
30	Sikkim	110	729	120	560	110	158	90	425
31	Tamil Nadu	3259	17144	2181	16621	767	13117	679	8818
32	Telangana	1956	13032	1862	12352	1501	24327	2121	5038
33	Tripura	116	57069	35	7353	12	6938	21	3674
34	Uttar Pradesh	280	41576	197	3916	200	100305	51	31149
35	Uttarakhand	41	7808	72	27258	121	6166	20	7014
36	West Bengal	1650	315654	1307	25698	575	13853	545	72607
37	Ladakh	0	0	0	0	0	0	4	32
	Grand Total	116711	1047655	102056	545751	50451	744073	54037	428415

Note: U.T. of Ladakh Legal Services Authority was constituted in the month of February, 2021

Annexure-B

Statement as referred to in reply to Rajya Sabha Unstarred Question No. 1074 for answering on 10.02.2022 raised by Shri K.R.N. Rajeshkumar, MP - Lok Adalats in rural areas

Statement containing the information of cases disposed of in National Lok Adalats during last three years.

S.No.	Name of the State Authority	2019	2020	2021
		Cases Disposed Of	Cases Disposed Of	Cases Disposed Of
1	ANDAMAN AND NICOBAR	0	248	3997
2	ANDHRA PRADESH	97415	37896	122839
3	ARUNACHAL PRADESH	588	104	1054
4	ASSAM	21596	12188	39642
5	BIHAR	164984	66451	151620
6	CHANDIGARH	11188	2569	16833
7	CHHATTISGARH	57648	24464	134548
8	DADRA AND NAGAR HAVELI	2021	1768	172
9	DAMAN AND DIU	249	31	113
10	DELHI	71377	83006	154992
11	GOA	1565	351	972
12	GUJARAT	193150	41584	748722
13	HARYANA	103298	30298	123413
14	HIMACHAL PRADESH	25432	5971	35556
15	JAMMU AND KASHMIR	32177	13258	166544
16	JHARKHAND	49228	53152	232473
17	KARNATAKA	281849	334681	1277856
18	KERALA	128729	15010	68681
19	LAKSHADWEEP	4	8	7
20	MADHYA PRADESH	234433	108365	347333
21	MAHARASHTRA	428376	215837	2440375
22	MANIPUR	1994	204	794
23	MEGHALAYA	695	303	852
24	MIZORAM	495	218	790
25	NAGALAND	973	251	941
26	ODISHA	43197	18329	35557
27	PUDUCHERRY	4194	1738	5084
28	PUNJAB	89016	32528	138175
29	RAJASTHAN	219098	103060	286834
30	SIKKIM	165	30	110
31	TAMIL NADU	340594	88819	191604
32	TELANGANA	110838	47560	349902
33	TRIPURA	3354	382	1070

34	UTTARAKHAND	26058	8088	20882
35	UTTAR PRADESH	2484405	1171022	5551793
36	WEST BENGAL	62890	28596	133736
37	LADAKH	0	0	1463
	Grand Total	5293273	2548368	12787329

Note: U.T. of Ladakh Legal Services Authority was constituted in the month of February, 2021

Annexure-C

Statement as referred to in reply to Rajya Sabha Unstarred Question No. 1074 for answering on 10.02.2022 raised by Shri K.R.N.

Rajeshkumar, MP - Lok Adalats in rural areas

Statement containing the information of number of sittings of Permanent Lok Adalats (PUS) and cases settled in these sittings during the years viz. 2018-19, 2019-20, 2020-21 and 2021-22 (upto December, 2021)

S. No	SLSA	2018-19		2019-20		2020-21		2021-22 (upto Dec.21)	
		Sitting During the year	Cases settled during the year	Sitting During the year	Cases settled during the year	Sitting During the year	Cases settled during the year	Sitting During the year	Cases settled during the year
1	Andaman & Nicobar Islands	0	0	0	0	0	0	0	0
2	Andhra Pradesh	1204	1805	1384	1608	431	1283	686	1208
3	Arunachal Pradesh	0	0	0	0	0	0	0	0
4	Assam	350	99	263	38	99	12	81	31
5	Bihar	1688	491	1754	688	977	203	350	138
6	Chandigarh	247	1653	246	582	246	108	181	388
7	Chhattisgarh	995	122	918	96	346	32	720	720
8	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0	0	0
10	Delhi	502	18897	516	19439	532	14765	595	11832
11	Goa	19	107	21	57	24	30	2	0
12	Gujarat	23	365	9	120	1	105	9	2102
13	Haryana	3501	39930	3578	45839	3413	9654	2723	19168
14	Himachal Pradesh	35	70	38	112	6	10	9	11
15	Jammu & Kashmir	0	0	0	0	0	0	0	0
16	Jharkhand	1668	6414	2738	10517	3554	1943	3488	23371
17	Karnataka	1615	4014	1578	6399	1069	3869	912	3659
18	Kerala	273	544	276	442	336	248	153	738

19	Lakshadweep	0	0	0	0	0	0	0	0
20	Madhya Pradesh	304	951	368	510	455	270	645	495
21	Maharashtra	723	2981	797	3304	541	249	663	371
22	Manipur	0	0	0	0	0	0	0	0
23	Meghalaya	0	0	0	0	0	0	0	0
24	Mizoram	0	0	0	0	0	0	0	0
25	Nagaland	0	0	0	0	0	0	0	0
26	Odisha	705	1352	935	1870	583	1350	589	1260
27	Puducherry	0	0	0	0	0	0	0	0
28	Punjab	3336	9427	4504	8391	2868	3987	3342	7339
29	Rajasthan	3765	4423	4545	5254	1123	806	2046	2375
30	Sikkim	0	0	0	0	0	0	0	0
31	Tamil Nadu	0	0	245	47	236	80	473	150
32	Telangana	222	6243	181	3546	66	549	82	5976
33	Tripura	189	245	147	208	1	0	25	45
34	Uttar Pradesh	4956	2340	4274	1230	2714	383	2686	657
35	Uttarakhand	314	151	461	379	156	522	334	623
36	West Bengal	0	0	0	0	0	0	0	0
37	Ladakh	0	0	0	0	0	0	0	0
	Grand Total	26634	102624	29776	110676	19777	40458	20794	82657

Note: U.T. of Ladakh Legal Services Authority was constituted in the month of February, 2021.